

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.68/98

Wednesday, this the 14th day of January, 1998.

CORAM: HON'BLE MR AV HARIDASAN, VICE CHAIRMAN  
HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

P Sudhan,  
S/o Choyi,  
Parappurath House,  
Mannankavu.P.O.  
(via) Naduvannur.

- Applicant

By Advocate Mr C Vathsalan

Vs

1. Union of India represented by  
Secretary,  
Department of Post and Telegraph,  
New Delhi.
2. Sub Divisional Inspector(Postal),  
Quilandi Sub Division,  
Quilandi-673 305.
3. Employment Officer,  
Employment Exchange,  
Balussery Town,  
Balussery.P.O. - Respondents

By Advocate Mr Varghese P Thomas, ACGSC (for R.1&2)

The application having been heard on 14.1.98 the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

is  
The applicant who/provisionally working as Extra Departmental  
Delivery Agent(EDDA for short), Mannankavu Post Office has  
filed this application for a direction to the second respon-  
dent to consider his candidature also for regular selection  
and appointment to the same post and the interview scheduled

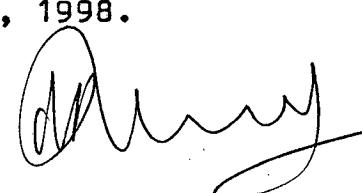
to take place on 15.1.98.

2. When the application came up for admission today, learned counsel for respondents 1&2 states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visveswara Rao, ((1996) 6 SCC, 216), respondents 1&2 would consider the candidature of applicant also though his name had not been sponsored by the Employment Exchange.

3. In the light of what is stated above, the application is disposed of directing the second respondent to make the selection and appointment to the post of EDDA, Mannankavu Post Office on regular basis considering the candidature of the applicant also, though his name may not be sponsored by the Employment Exchange. Learned counsel for respondents 1&2 undertakes to inform the respondents 1&2 of this order forthwith. No costs.

Dated, the 14th January, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

trs/141